

(d) whether no interest is paid on caution money which remains with the schools even up to more than 10 years; and

(e) if so, the reasons therefor and the action proposed by Government in the matter?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a), (b) and (e) According to information furnished by the Delhi Administration two unaided recognised private schools charge more than Rs. 500 as Caution Money for admission to Nursery classes. These are the Modern School at Barakhamba Road and the Modern School at Vasant Vihar.

Caution money is taken as security against default in payment of school dues including bus fare. There is no bar on such action under the Delhi School Education Act, 1973;

(c) and (d) Yes Sir.

#### Renumbering of Houses Surveyed in Unauthorised Colonies

\*686. SHRI KESHORAO PARDHI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government propose to allot new numbers to all houses serially in unapproved colonies so far surveyed by the Delhi Municipal Corporation with a view to detect and curb any further unauthorised construction in such colonies; and

(b) if not, the reasons therefor and if so, by what time?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) The Municipal Corporation of Delhi has reported that it has a procedure to book new unauthorised

constructions in unapproved colonies and there is no need to allot new numbers to all the houses serially.

#### Grievances of Farmers

\*687. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the growing frustration among farmers throughout India;

(b) if so, what are the main reasons for their frustration;

(c) what action has been taken to redress the grievances of farmers; and

(d) the action Government propose to take in future in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (d). Government does not accept the view that there is growing frustration among farmers in the country. The policies that Government has been adopting in regard to supply of inputs and marketing of agricultural produce aim at providing necessary incentives to the farmers. The fact that, during the current year, the farmers of India are likely to raise a record foodgrains production of 133 million tonnes, is an indication of their continued interest and enthusiasm for agriculture. Government is alive to the problems of farmers and has been taking steps to solve them.

#### Extinction of Marwari Horses and setting up a Stud Farm

\*688. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the number of Marwari horses is rapidly

dwindling and there is an apprehension of this hardy, intelligent and attractive breed being lost for ever;

(b) if so, the details thereof;

(c) whether it is also proposed to set up a stud farm on the lines of Tersk in the USSR, Babolna in Hungary and Farahabad in Iran to maintain and enhance this celebrated species; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):

(a) and (b): Breedwise statistics for population of horses are not collected in quinquennial livestock census. However, in accordance with the information received from the State Government, in the four districts of Pali, Jodhpur, Jalore and Barmer, forming the breeding tract of Marwari breed of horses the number of horses had come down from 9404 in 1956 to 6278 in 1977.

(c) and (d): There is no proposal to set up any Equine Breeding Farm in the Central Sector during the Sixth Five-Year Plan.

**Building for Delhi Public Library in R. K. Puram, New Delhi**

\*689. SHRI SATISH PRASAD SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that a huge building housing the Delhi Public Library and its other paraphernalia including the printing presses etc. was to come up on the side of the nullah on Sector II R. K. Puram, New Delhi; and

(b) if so, what has happened to it and when it should be expected?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) The Delhi Library Board has taken up a project to construct such a building for the Delhi Public Library. There is no provision for a printing press in the project.

(b) The proposed construction has been entrusted to the Delhi Development Authority. The preliminary drawings have been prepared; detailed estimates are being worked out.

**Acquisition of India Library at London**

\*694. SHRI RAM NATH DUBEY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the progress made in connection with the acquisition of India Library in London;

(b) what is the contention of the Government of Pakistan even now with regard to the India Library; and

(c) how long it is likely to take for the acquisition?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) to (c): The matter regarding acquisition of India Office Library, London is still being pursued in consultation with the Government of Pakistan whose views on some issues are still awaited. At this stage it is not possible to indicate a time limit by which the entire matter will be settled.

**Sale of Land/Houses in Unauthorised Co'onies**

\*695. SHRI JITENDRA PRASAD: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that land/houses in unauthorised colonies are